

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 221- IA/684(AHM) 2022  
ITEM No 222- IA/688(AHM) 2022  
In  
CP(IB) 430 of 2018

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Larsen & Toubro Limited

.....Applicant

V/s

Dhorajia Engineering Company Pvt Ltd

.....Respondent

**Order delivered on ..31/03/2023**

**Coram:**

Deep Chandra Joshi, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Kiran Shah, PCA

For the Respondent : Ms. Natashah Shah, Adv. for R-1 and 2

**ORDER**

**IA/684(AHM) 2022, IA/688(AHM) 2022**

Due to paucity of time, the matter could not be taken up.

List on 10.05.2023.

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**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

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**DEEP CHANDRA JOSHI  
MEMBER (JUDICIAL)**